

में सुधार किया है और उन के प्राचीन महत्व को संरक्षण दिया है यदि हां, तो क्या सरकार रणधामभावगढ़ किले की मरम्मत कराने के लिए कार्यवाही करेगी ;

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रतापचन्द्र चन्द्र)। (क) जी नहीं ।

(ख) और (ग). सरकार ने देश में केन्द्र द्वारा संरक्षित बहूत से किलों की स्थिति में सुधार किया है । रणधामभार के किले पर भी, जो केन्द्र द्वारा संरक्षित एक स्मारक है, इमारती-मरम्मत और माधारण रख-रखाव के द्वारा नियमित रूप से ध्यान दिया जा रहा है ।

(घ) प्रश्न ही नहीं उठता ।

Expenditure on maintenance of union Ministers' bungalows

5220. SHRI HUKAM CHAND KACHWAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 1866 on 6th March, 1978 regarding expenditure incurred on maintenance of Union Ministers' Bungalows and state:

(a) whether a provision of Rs. 6.13 crores has been made for expenditure on maintenance of residences of Union Ministers during 1978-79 and if so, the expenditure to be incurred on bungalows of Cabinet Ministers and the Ministers of State separately; and

(b) whether any scheme has been formulated to fulfil the promise made

in the last Lok Sabha elections that the Ministers will live a life of complete austerity?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The provision of Rs. 6.13 crores during 1978-79 has been asked for in respect of all the residential buildings under C.P.W.D. and not for the Ministers' houses alone.

(b) Government has under consideration a scheme for construction of bungalows for the Ministers with 3,000 sq. ft. of plinth area for the main house exclusive of the office block, garage and servant quarters.

Wrongs done to teachers during emergency

5221. SHRI DHARMA VIR VASISHT: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the codes of conduct for Teachers formulated during Emergency have been scrapped in all States and Union Territories if not, in which States and for what reasons; and

(b) the action, if any, taken by the Central Government to rectify/restore wrongs done or positions disturbed of Teachers under the Union Government?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) The requisite information is being collected and will be laid on the table of the Lok Sabha.

Vacant Post of Assistant Directors/ Education Officers in Education Directorate, Delhi

5222. SHRI PIUS TIRKEY : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government are aware that more than 12 posts of Assistant Directors/Educational officers and other equivalent posts under the Directorate of Education, Delhi are lying vacant for over a year and these have not been filled up by promoting the eligible candidates ; and

(b) if so, the reasons therefor and how long will it take to fill up these posts and what criteria will be followed in the selection of candidates for these posts ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION SOCIAL WELFARE AND CULTURE (SHRIMATI (RENUKA DEVI BARAKATAKI): (a) and (b). According to information furnished by the Delhi Administration, there are at present 7 vacant posts of Assistant Directors/Education Officers. As per prescribed Recruitment Rules, 6 of these posts are required to be filled by direct recruitment through Union Public Service Commission, and one by promotion. Necessary action to fill the posts has already initiated by the Delhi Administration.

गुजरात में भारतीय खाद्य निगम के गोदामों में चावल, गेहूं तथा बाजरे का खराब होना

5223. श्री धर्म सिंह भाई पटेल : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात में भारतीय खाद्य निगम के राजकोट, जामनगर, जूनागढ़, भावनगर, मुरेन्द्रनगर, अमरीली, कच्छ तथा मोराष्ट्र क्षेत्र के अन्य जिलों में स्थित गोदामों में कितना तथा कितने मूल्य का चावल, गेहूं और बाजरा 31 मार्च, 1978 तक खराब हुआ है ;

(ख) इसके क्या कारण हैं ; और

(ग) खराब हुए गेहूं, चावल तथा बाजरे को किस प्रकार उपयोग में लाया गया अथवा लाने का विचार है और कब ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) मुरेन्द्रनगर और नवलखी में गोदामों में क्रमशः

655/- रुपये की कीमत का केवल 0.5 मीटरी टन गेहूं और 4964.75 रुपये की कीमत का 3.9 मीटरी टन गेहूं क्षतिग्रस्त हो गया था ।

(ख) यह स्टॉक रिमन और भारी वर्षा के कारण क्षतिग्रस्त हुआ था ।

(ग) मुरेन्द्रनगर में क्षतिग्रस्त गेहूं को सरकारी एजेन्सियों को मवेशी/मुर्गी दाना के रूप में बेच दिया गया है और नवलखी में क्षतिग्रस्त गेहूं का निपटारा उमी ढंग में किया जा रहा है ।

Problem of supplying Drinking Water in Mizoram

5224. DR. R. ROTHUAMA : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether the Central Government are aware of the grim fact that out of about 800 villages in Mizoram only about four villages have been provided with water supply by pipe during the last 30 years of the then Congress rule at the Centre ;

(b) if so, whether the new Janata Government will pay special attention to the problems of supply of drinking water in rural areas, especially in the hilly areas throughout India where water supply is a serious problem ; and

(c) what is the nature of Central assistance that has been given or proposed to be given by the new Janata Government to meet this serious problem particularly in Mizoram ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) As reported by the Union Territory, in the last 30 years ending March, 1977 10 villages and one town were provided with piped water supply facilities. 15 water supply schemes in other 15 towns and one augmentation in one village was taken up but not commissioned during the said period.